

Amount spent on accused of bomb blast cases

†2374. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount spent on the security of the accused of Ajmer, Pune, Samjhauta Express blast etc. lodged in jails, and the types of facilities withdrawn and since when these facilities stand withdrawn to them;

(b) by when final judgment is to be pronounced in these cases; and

(c) the sections and grounds on which cases have been registered against these accused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) 'Prison' is a State subject as per the VII Schedule of the Constitution of India. Expenditure on prison and prisoners is therefore incurred by the State Governments. Central Government thus does not maintain any account of the expenditure incurred on security and other heads on prisoners lodged in various jails across the country.

(b) to (c) As per available information, the chargesheets have been filed in the Ajmer, Pune, Samjhauta Express blast cases by the respective investigation agencies in the competent Courts. The relevant sections of the relevant Law/Acts have been invoked on the basis of offence(s) committed by the accused persons. The matters are *sub-judice*.

Status of peace talks with NSCN (IM)

2375. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current status of peace talks with the National Socialist Council of Nagaland (NSCN) in Nagaland;

(b) whether it is a fact that a broad agreement has been reached with this Group by persuading them to join the political mainstream;

(c) if so, will the Union Government assure that non-Naga Tribes are not adversely affected by such an agreement; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Dialogue with Nationalist Socialist Council of Nagaland (Isak/Muivah) (NSCN/IM) is continuing. It is pre-mature at this stage to indicate the details in this regard.

†Original notice of the question was received in Hindi.